

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.2- IA/840(AHM)2024  
ITEM No.3-IA/844(AHM)2024  
in  
**CP(IB)/164(AHM)2023**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Sundram Fasteners Limited

.....Applicant

Vs.

Amul Industries Private Limited

.....Respondent

**Order delivered on: 07/06/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Nitu Chaturvedi, Adv. a/w.  
Mr. Aditya Raval, Adv.

For the Respondent :

**ORDER**

**IA 840 of 2024**

Heard the Ld. Counsel for applicant. The respondent appeared online. Issue notice to the respondent. They are directed to file reply on next date.

List for further consideration on 01.07.2024.

**IA 844 of 2024**

Ld. Counsel for the applicant is directed to issue notice upon respondents.

List for further consideration on 01.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**